[Sh. Vishwanath Pratap Singh]

have come into focus today, but I must put it on record that it as much a burning issue as any other. And our economic independence, we have to protect today, and for this sake if we have to give a call to the country, we should have the guts to tell the people as to what the situation is. We will not accept any economic bondage but will protect the economic independence of the country. But we are in a situation, may I say, where there is need for urgent action, not only urgent action but collective action.

With these words, I again thank all the Members of the House and the Parties, who have lent support and also those who have not and reiterate our commitment that we will face the challenges collectively.

MR. SPEAKER: Now I shall put the motion moved by the Prime Minister to the vote of the House. The question is:

"That this House expresses its confidence in the Council of Ministers."

The motion was adopted.

18.17 hrs.

MESSAGE FROM RAJYA SABHA

[English]

MR. SPEAKER: Now the Secretary-General.

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:-

> "In accordance with the provisions of rule 111 of the Rules of procedure and conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Constitution (Sixty-second Amendment) Bill, 1989, which has been passed by the Rajya Sabha, in accordance with the provisions of article 368 of the Constitution of India, at its sitting held on the 21st December, 1989."

CONSTITUTION (SIXTY-SECOND AMENDMENT) BILL AS PASSED BY **RAJYA SABHA**

[English]

SECRETARY-GENERAL: Sir I lay on the Table the Constitution (Sixty-second Amendment) Bill, 1989, as passed by Rajya Sabha.

MR. SPEAKER: The House stands adjourned to meet tomorrow at 11 A.M.

18.18 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Friday, December 22, 1989 Pausa 1, 1911 (Saka)